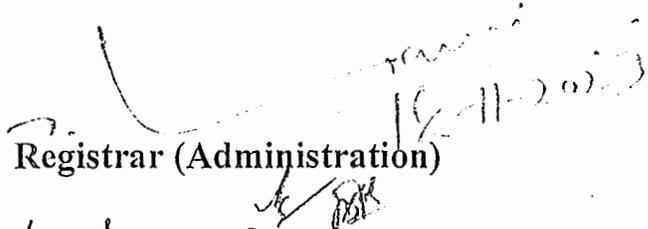


HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

CORRIGENDUM

Please read **place of practice** as “**District Court Complex Kishtwar**” instead of District Court Complex Jammu as mentioned in High Court Order No.977 of 2023/RG/LP dated 28.08.2023 issued in favour of Ms. Pooja Shan, Advocate, D/O Balwan Singh Shan R/O Village Tagood, Tehsil Mughal Maidan Kishtwar, at S.No.9 of the said order for appointment as Oath Commissioner.

By Order

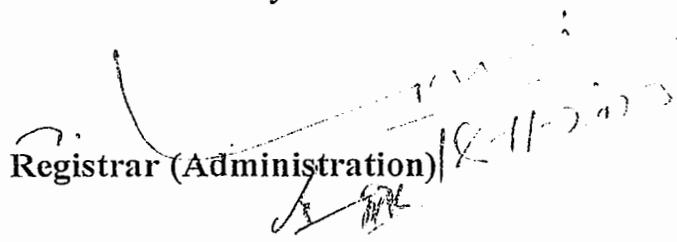

Registrar (Administration)

No. S/Sol-10/RG/LP Dated 18/11/2023.

Copy forwarded to the:-

1. Registrar Judicial, High Court of J&K and Ladakh, Jammu .
2. Principal District & Sessions Judge, Jammu/Kishtwar .
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. President, Bar Association Jammu/Kishtwar.
5. Manager Govt. Press, Jammu for publication in the next issue of Govt. Gazette.
6. CPC e-Courts of J&K Jammu for uploading on the official website.
7. Ms. Pooja Shan, Advocate, D/O Balwan Singh Shan R/O Village Tagood, Tehsil Mughal Maidan Kishtwar

.....for information and necessary action.


Registrar (Administration)